

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR. (S)

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OA 450/96

Date of Decision: 11.3.97

Bhagwan Das Moyal s/o Shri Kishan Lal Moyal, r/o Longiya Mohalla, Outside Delhigate, H.No.387/3, Ajmer.

... Applicant

Versus

1. Union of India through Secretary, Department of Posts & Communications, Sanchar Bhawan, New Delhi.
2. Superintendent of Posts, Beawar Division, Beawar.

... Respondents

CORAM:

HON'BLE MR.GOPAL TRISHIA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.P.P.Mathur, brief holder for  
Mr.R.N.Mathur

For the Respondents

... None

O R D E R

PEF HON'BLE MR.GOPAL TRISHIA, VICE CHAIRMAN

Applicant, Bhagwan Das Moyal, has sought the declaration of the result of the test conducted for recruitment to the post of Postal Assistant.

2. The case of the applicant is that his name was sponsored by the Employment Exchange, Ajmer, for considering it for appointment to the post of Postal Assistant. The applicant received a letter dated 7.9.95, by which he was required to furnish certificates of his educational qualifications and other necessary documents. He was, thereafter, asked to appear in a test. The applicant appeared at the test. He belongs to an OBC category. Since an examination was also conducted by the Ajmer Division of the Postal Department simultaneously and the result thereof was declared, respondent No.2 was also duty bound to declare the result of the examination held for the same post. It is contended by the applicant that inaction in not declaring the result is prompted by the desire to accommodate some other person.

3. On the contrary, the respondents have stated in their reply that there were two vacancies in the post of Postal Assistant for the year 1995. One for the general category and other to be filled up by an OBC candidate. Accordingly, the Employment Exchange was asked to sponsor the names of 10 candidates i.e. five times the number of vacancies. Thereafter, a written test was conducted and candidates were interviewed. The result was declared on 24.7.96 and a copy of the same was endorsed to the selected candidates. Since the applicant did not find place in the merit list of two vacancies, he

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was not informed about the result.

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4. We have heard Mr.P.P.Mathur, brief holder for Mr.R.N.Mathur, counsel for the applicant, and have carefully gone through the records of the case.

5. A copy of the result dated 24.7.96, annexed to the reply, shows that the same was declared and two persons namely Shri Surendra Kumar Kumawat and Shri Suresh Kumar, belonging to the OBC category and the other category respectively, were shown therein as having cleared the process of selection for the post of Postal Assistant. The result was also displayed on the notice board and it was communicated to the concerned candidates. The applicant did not secure place in the merit list for two vacancies and in such a situation he was not informed about the result. The contention of the applicant that result of the examination and interview conducted was not declared, is not tenable.

6. In the circumstances stated above, this application is dismissed, at the stage of admission, with no order as to costs.

O.P.SHARMA

ADMINISTRATIVE MEMBER

C.Kishore  
(GOPAL KISHORE)

VICE CHAIRMAN

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